

**Arrest of Pakistanis in Jammu and Kashmir**

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\*784. { Shri Bishwanath Roy:  
Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to state whether it is a fact that some bombs and explosives bearing Pakistan Army marks were found recently in possession of a Pakistani Army Havildar who had crossed into Indian territory near Uri?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The case is under investigation and it would not be in public interest to disclose the details.

**Shri Bishwanath Roy:** May I know whether the person arrested has given any statement which implies the direct hand of the Pakistan Government in sending explosives and bombs for overthrowing the Government?

**Shri Datar:** Sir, I would point out to the House that it would not be in public interest to disclose any details.

**Shri Hem Barua** rose—

**Mr. Speaker:** When it is not in the public interest what is the use of putting further questions?

**Shri Hem Barua:** I want to know whether this matter of sabotage in the State is resorted to by officially sponsored organisations in Pakistan like the one led by the former Major-General Akbar Khan?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The hon. Member is trying to find out by indirect way the answer to the very question which you said would not be proper at this stage.

**Mr. Speaker:** Exactly so.

**Annual Increments**

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\*786. { Shri B. C. Mullick:  
Shri Surendranath Dwivedi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that differ-

ent principles are observed in the matter of granting annual increments to the graded and non-graded Assistants in so far as type-writing tests are concerned; and

(b) if so, the reasons thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). Non-graded persons are appointed to posts of Assistant on a purely temporary and ad hoc basis. It is the intention of Government to revert them as early as possible. Ordinarily, therefore, they are not expected to continue in posts of Assistant long enough to earn increments. Government are aware, however, that on account of shortage of graded personnel at this level, non-graded persons have, in fact, continued for long periods as Assistants. What should be done in such cases, if the persons have not qualified at the type-writing test, is engaging the attention of Government.

**Shri B. C. Mullick:** May I know whether officers who have attained the age of forty or forty-five are being asked to practise and to appear for Typing tests and in case of failure to pass such tests their increments are stopped?

**Shri Datar:** In the case of displaced government servants who are above forty-five, they are not required to pass the test—so far as I am aware, at present.

**Visit of British Director of Naval Intelligence**

\*787. **Shri Rameshwar Tantia:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the British Director of Naval Intelligence recently visited India; and

(b) if so, what was the purpose of his visit?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). Yes. He halted